GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1811
(TO BE ANSWERED ON 21.09.2020)

ROLE OF NRA

1811. SHRI A.K.P. CHINRAJ:
SHRI P.C. GADDIGOUDAR:
SHRI S. VENKATESAN:
SHRI S. JAGATHRAKSHAKAN:

Will the PRIME MINISTER be pleased to state:

(a) the purpose and role of newly proposed National Recruitment Agency (NRA);
(b) the names of institutions that would be brought under the purview of NRA;
(c) the role of NRA in selection of Institutions for which recruitments are made ;
(d) whether tests would be in regional languages also, to give candidates of all States a level playing field and if so, the details thereof; and
(e) the time by which the said agency is likely to be set up/become functional?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER’S OFFICE
(DR. JITENDRA SINGH)

(a): Government has set up National Recruitment Agency (NRA) vide order dated 28.08.2020, as an independent, professional, specialist organization for conduct of computer based online common eligibility test (CET) to shortlist candidates for vacancies of Group 'B' Non-Gazetted posts, Group 'B' Gazetted posts, which are exempted from consultation with the Union Public Service Commission (UPSC); Group ‘C’ posts in the Government and equivalent posts (where no such classifications exist) in instrumentalities of the Government, for which similar eligibility conditions have been prescribed. NRA has been set up to provide the same platform to all candidates at the nearest District HQ and with a view to set a new standard of equity and inclusiveness in recruitment.

(b): NRA will conduct CET to screen/shortlist candidates for jobs in Government sector for which recruitment is presently carried out through the Staff Selection Commission (SSC), Railway Recruitment Boards (RRBs) and Institute of Banking Personnel Selection (IBPS).

(c): NRA will conduct only preliminary screening of candidates. The final recruitment will be done through domain specific examinations/tests to be conducted by respective agencies viz. SSC, RRBs and IBPS. Based on the score obtained in CET conducted by NRA, candidates may appear in domain specific exam/tests to be conducted by respective recruitment agencies.

(d): NRA would identify language experts to translate the question bank/paper in all regional languages included in the 8th Schedule of the Constitution, as per requirement and subject to adequate number of candidates opting to take test in the regional language.

(e): It is expected that NRA would start conducting CET from September,2021 onwards.

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